

BUSINESS ADVISORY COMMITTEE

SIXTY-SEVENTH REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Saturday, the 2nd December, 1961.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

(1) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1961 (<i>Consideration and Passing</i>)	1 1/2 hours
(2) The Indian Railways (Second Amendment) Bill, 1961 (<i>Consideration and Passing</i>)	2 hours
(3) The Iron Ore Mines Labour Welfare Cess Bill, 1961 (<i>Consideration and Passing</i>)	2 hours
(4) The Constitution (Eleventh Amendment) Bill, 1961 (<i>Consideration and Passing</i>)	2 hours
(5) The Indian Tariff (Amendment) Bill, 1961 (<i>Consideration and Passing</i>)	2 hours
(6) The Delhi University (Amendment) Bill, 1961 (<i>Consideration and Passing</i>)	1 hour
(7) The Visva-Bharati (Amendment) Bill, 1961 (<i>Consideration and Passing</i>)	1 hour
(8) The Extradition Bill, 1961 as reported by Joint Committee (<i>Consideration and Passing</i>)	2 hours
(9) The Indian Succession (Amendment) Bill, 1961, as passed by Rajya Sabha (<i>Consideration and Passing</i>)	1 hour
(10) The Air Corporations (Amendment) Bill, 1961 as passed by Rajya Sabha (<i>Consideration and Passing</i>)	3 hours
(11) The Dock Workers (Regulation of Employment) Amendment Bill, 1961 (<i>Consideration and Passing</i>)	2 hours
(12) The State Financial Corporations (Amendment) Bill, 1961 (<i>Consideration and Passing</i>)	2 hours
(13) Discussion and Voting on the Supplementary Demands for Grants (General) for 1961-62	3 hours
(14) Discussion on the international situation and the policy of the Government of India in relation thereto	6 hours
(15) Discussion on the Resolution seeking approval of the export duty levied on lac	1 hour

NEW DELHI;

December 2, 1961.

Agrahayana 11, 1883 (Saka)

M. ANANTHASAYANAM AYYANGAR,
Speaker.